

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/39471/2025 BLAPL/21/2026	KRUSHNA CHANDRA NATH VS STATE OF ODISHA	ABINASH ACHARYA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000575/2025
2	D-BLAPL/39649/2025 BLAPL/22/2026	JITENDRA KISHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /407 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000128/2025
3	D-BLAPL/39883/2025 BLAPL/23/2026	ANAND KUMAR SAHU VS STATE OF ODISHA	MOHAN BAG VS	G.R.P.S. (TITILAGARH) /60 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000031/2025
4	D-BLAPL/40036/2025 BLAPL/24/2026	SABIR KUMAR KAMILA VS STATE OF ODISHA	SHASHANKA SEKHAR PANDA VS	SIMULIA /467 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001544/2025
5	D-BLAPL/40011/2025 BLAPL/25/2026	DEEPAK KUMAR GIRI @ DIPAK KUMAR GIRI VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	SINGLA /150 /2025 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000253/2025
6	D-BLAPL/40045/2025 BLAPL/26/2026	BUDHESWAR SWAIN @ BUDHIA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	JHARSUGUDA SADAR /370 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001959/2025
7	D-BLAPL/39796/2025 BLAPL/27/2026	BISHNU SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	PARJANG /515 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000638/2025
8	D-BLAPL/40861/2025 BLAPL/28/2026	SIPUN KUMAR BINDHANI VS STATE OF ODISHA	ANSUMAN PANDA VS	BERHAMPUR /142 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000649/2025
9	D-BLAPL/40150/2025 BLAPL/29/2026	SUNIL @ SUNIL TIWARI VS STATE OF ODISHA	SANJAY KUMAR PANIGRAHI VS	RENGALI /128 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000022/2025
10	D-BLAPL/40756/2025 BLAPL/30/2026	MAHENDRA PANDEY VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RENGALI /1 /2024 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000079/2024
11	D-BLAPL/40403/2025 BLAPL/31/2026	MRUTYUNJAYA KADAMBAL VS STATE OF ODISHA	M. BALAJI RAO VS	JEYPORE TOWN /224 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Kora TR/0000063/2025

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12	D-BLAPL/40347/2025 BLAPL/32/2026	API SAREKA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /144 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000397/2025
13	D-BLAPL/40843/2025 BLAPL/33/2026	BINOD DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /112 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000564/2025
14	D-BLAPL/13037/2025 BLAPL/34/2026	SWAGATIKA PRADHAN VS STATE OF ODISHA	BALGOPAL MISHRA VS	DHANUPALI /21 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000173/2025
15	D-BLAPL/40694/2025 BLAPL/35/2026	BABULI BEHERA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	NIMAPADA /289 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000915/2025
16	D-BLAPL/38700/2025 BLAPL/36/2026	SUARTHA NAG VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	KHAPRAKHOL /265 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001463/2025
17	D-BLAPL/38881/2025 BLAPL/37/2026	NANDA KISHORE BARCHI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE MAHILA /70 /2024 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000015/2025
18	D-BLAPL/40046/2025 BLAPL/38/2026	VIVEK PANDEY VS STATE OF ODISHA	SATYAPADA SHARMA VS	CHHEND /97 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000162/2025
19	D-BLAPL/40145/2025 BLAPL/39/2026	NAKULA BAG VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BHATILI /118 /2023 A.D.J.,BARGARH(Bargarh) CT/0000128/2023
20	D-BLAPL/35719/2025 BLAPL/40/2026	HUSBAND OF THE VICTIM VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BARGAON /259 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000969/2025
21	D-BLAPL/40184/2025 BLAPL/41/2026	LAXMI BISWAL @ TUNI VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	BEGUNIAPADA /670 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002689/2025
22	D-BLAPL/40370/2025 BLAPL/42/2026	TULARAM HARIJAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE MAHILA /98 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000044/2025
23	D-BLAPL/40374/2025	KALAKAR KARMI	BIKASH KARNA	KANTAMAL /100 /2025

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	BLAPL/43/2026	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000104/2025
24	D-BLAPL/40442/2025 BLAPL/44/2026	MIRAN GADANAYAK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	MOTANGA /335 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000427/2025
25	D-BLAPL/40670/2025 BLAPL/45/2026	SIPUN NAIK VS STATE OF ODISHA	NIMAIN CHARAN NAYAK VS	//0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000051/2025
26	D-BLAPL/40814/2025 BLAPL/46/2026	BIKASH MEHER @ JITU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	DUNGURIPALI /28 /2025 A.D.J.,SONEPUR(Sonepur) Spl/0000016/2025
27	D-BLAPL/40837/2025 BLAPL/47/2026	SUSANTA DEEP @ SUSHANTA DEEP @ SURU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PUINTALA /324 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0002057/2025
28	D-BLAPL/40668/2025 BLAPL/48/2026	MAHFUJ HUSSAIN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000014/2025
29	D-BLAPL/40434/2025 BLAPL/49/2026	BISHNU PRASAD JANI VS STATE OF ODISHA	BASUDEV PUJARI VS	KABISURYANAGAR /791 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000779/2025
30	D-BLAPL/40775/2025 BLAPL/50/2026	RAMESH DAS @ RAMESH KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /282 /2024 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000457/2024
31	D-BLAPL/40458/2025 BLAPL/51/2026	RABINDRA NAYAK @ SIBA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /132 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000179/2025
32	D-CMP/55070/2025 CMP/10/2026	SRIKANT AGRAWAL VS THE COLLECTOR/DISTRICT MAGISTRATE, BARGARH	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000121/2025
33	D-CMP/55073/2025 CMP/11/2026	ANUP AGRAWAL VS COLLECTOR, BARGARH	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000125/2025
34	D-CMP/55072/2025 CMP/12/2026	BIJAY KUMAR AGRAWAL VS	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh)

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35	D-CMP/54796/2025 CMP/13/2026	COLLECTOR CUM DIST.MAGISTRATE, BARGARH PRIYANKA SASMAL VS LATAPRIYA SASMAL	RAJJEET ROY VS	CS/0000120/2025 // CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000002/2023
36	D-CMP/54912/2025 CMP/6/2026	PRATIMA PRADHAN VS BANAMALI JENA	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
37	D-CMP/55071/2025 CMP/7/2026	KEDARNATH SHARMA VS STATE OF ORISSA	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000174/2025
38	D-CMP/55146/2025 CMP/8/2026	PUSPANJALI MOHAPATRA VS SANTI PRIYA JENA	ASHOK KUMAR SAHOO VS	// A.D.J.,KENDRAPARA(Kendrapara) Fao/0000015/2025
39	D-CMP/55271/2025 CMP/9/2026	GOLAK BEHARI MOHAPATRA VS PRADUPTA MOHANTY	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000413/2012
40	D-CONTC/53316/2025 CONTC/20/2026	ULLAS SWAIN VS RAHUL DUBEY, CHIEF REGIONAL MANAGER INDIAN OVERSEAS BANK	ADV. VS	// () //
41	D-CONTC/53369/2025 CONTC/21/2026	ASHISH KUMAR DASH VS SATYABRATA SAHU, IAS	ADV. VS	// () //
42	D-CONTC/53380/2025 CONTC/22/2026	PRAKASH CHANDRA RATH VS K.V.BHASKAR RAO, OFS	ADV. VS	// () //
43	D-CONTC/53559/2025 CONTC/23/2026	BABITA MOHANTY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SADASIVA PATRA (1) VS	// () //
44	D-CONTC/53563/2025 CONTC/24/2026	SARASWATI BHOI VS BANABIHARI HARPAL, BDO,TUMUDIBANDHA	ADV VS	// () //
45	D-CONTC/53569/2025 CONTC/25/2026	MATHURANANDA ROUT VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //

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46	D-CONTC/53590/2025 CONTC/26/2026	SOMANATH BEHERA VS SATYABRATA SAHU, IAS	SISIR DAS VS	// 0 //
47	D-CONTC/53609/2025 CONTC/27/2026	SOUDAMINI NANDA VS CHANDRA SEKHAR PADHI, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, ODISHA	ADV VS	// 0 //
48	D-CONTC/53614/2025 CONTC/28/2026	PAHALI PRADHAN VS ANU GARG, IAS	ADV. VS	// 0 //
49	D-CONTC/53622/2025 CONTC/29/2026	AMULYA KUMAR PRADHAN VS DR .N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
50	D-CONTC/53627/2025 CONTC/30/2026	UDAYANATH MALLA VS DR .N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
51	D-CONTC/53639/2025 CONTC/31/2026	KRISHNA CH.PRADHAN VS DR .N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
52	D-CONTC/50335/2025 CONTC/32/2026	JYOTRIMAYEE SAHOO VS DR. N. THIRUMALA NAIK, IAS	SAHASRANSU SOURAV VS	// 0 //
53	D-CONTC/50338/2025 CONTC/33/2026	LIPTI PRIYADARSINI KHATOI VS DR. N THIRUMALA NAIK, IAS	ADV VS	// 0 //
54	D-CONTC/50970/2025 CONTC/34/2026	SWAGAT DAS VS ANANYA DAS, IAS, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY	SONITA BISWAL VS	// 0 //
55	D-CONTC/53372/2025 CONTC/35/2026	PRAMOD KUMAR SAHOO VS USHA PADHEE, IAS	ADV. VS	// 0 //
56	D-CONTC/53633/2025 CONTC/36/2026	AKULA BISHOYI VS DR .N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
57	D-CONTC/53653/2025	CHANDRA SEKHAR DAS	ADV	//

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	CONTC/37/2026	VS KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION	VS	0 //
58	D-CONTC/53654/2025 CONTC/38/2026	PRAKASH CHANDRA MOHANTY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SADASIVA PATRA (1) VS	// 0 //
59	D-CONTC/53656/2025 CONTC/39/2026	TRINATH SUNDARAY VS ANU GARG, IAS	ADV. VS	// 0 //
60	D-CONTC/53674/2025 CONTC/40/2026	DEBJANI MOHANTY VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
61	D-CONTC/54572/2025 CONTC/41/2026	SATYENDRA KUMAR VS SATYADEV ARYA, SR.COMMANDANT, NALCO	SONITA BISWAL VS	// 0 //
62	D-CONTC/49566/2025 CONTC/42/2026	BADAL SWAIN VS DIYAJYOTI PARIDA, IAS	ADV. VS	// 0 //
63	D-CONTC/52907/2025 CONTC/43/2026	TAPAN KUMAR SAHOO VS SHALINI PANDIT, COMMNR CUM SECY, DEPT OF SCHOOL AND MASS EDUCATION, ODISHA	ADV VS	// 0 //
64	D-CONTC/53127/2025 CONTC/44/2026	BILASINI MISHRA VS BALLAV MEHER, BLOCK EDUCATION OFFICER, BIJEPUR	ADV. VS	// 0 //
65	D-CONTC/53324/2025 CONTC/45/2026	PASTOR R. ABRAHAM VS SMITILANA PRIYADARSHINI, SUB REGISTRAR, O.R.S	ADV. VS	// 0 //
66	D-CONTC/53393/2025 CONTC/46/2026	MUKUNDA CHANDRA MAHANTA VS AURABIND AGRAWAL, IAS	DILLIP KUMAR MOHAPATRA VS	// 0 //
67	D-CONTC/53555/2025 CONTC/47/2026	E.MEERABAI PATRO VS ASWATHI S, COMMISSIONER -CUM- SECRETARY , HEALTH AND F.W.DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
68	D-CONTC/53695/2025 CONTC/48/2026	JHULANABALA RATHA VS	ADV. VS	// 0

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69	D-CONTC/53700/2025 CONTC/49/2026	SHALINI PANDIT, IAS MANDAKINI PARHI VS SHALINI PANDIT, IAS	ADV. VS	// // ()
70	D-CONTC/53878/2025 CONTC/50/2026	ALVAMAYEE MOHAPATRA VS MS.ASWATHY S. IAS	ADV. VS	// // ()
71	D-CONTC/53896/2025 CONTC/51/2026	DILLIP KUMAR BHUYAN VS CH.PRAJANNANDA DAS,TAHASILDAR, TANGI CHOUDWAR	ADV. VS	// // ()
72	D-CRLA/20/2026 CRLA/1/2026	JNANENDRA SWAIN VS STATE OF ODISHA(VIG)	BHABANI SHANKAR DASPARIDA VS	BHUBANESWAR VIGILANCE /32 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/000037/2010
73	D-CRLA/39171/2025 CRLA/2/2026	BABLU@SURYAKANTA SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KUDANAGARI /341 /2023 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000096/2023
74	D-CRLA/37312/2025 CRLA/3/2026	RANJIT KUMAR ROUT VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000015/2022
75	D-CRLA/40354/2025 CRLA/4/2026	RAJA@RAJ KISHORE DAS VS STATE OF ODISHA	ABHAS MOHANTY VS	JAGATSINGPUR /220 /2021 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR CT/0000244/2021
76	D-CRLA/40416/2025 CRLA/5/2026	JAYANANDA SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASTA /209 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balasore) Spl/0000253/2020
77	D-CRLA/40602/2025 CRLA/6/2026	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	KUCHINDA /85 /2014 A.D.J.,SAMBALPUR(Sambalpur) ST/0000077/2020
78	D-CRLA/40735/2025 CRLA/7/2026	RAJKISHORE PANDA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	AINTHAPALI /513 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000005/2024
79	D-CRLA/40739/2025 CRLA/8/2026	NIRANJAN @ NEREI DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	NIMAKHANDI /317 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Berhampur) GR/0000185/2023

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80	D-CRLLP/40832/2025 CRLLP/1/2026	STATE OF ODISHA VS DILESWAR SA	PARTHA SARATHI NAYAK, A.G.A. VS	SUNDARGARH SADAR /71 /2022 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000062/2022
81	D-CRLLP/40834/2025 CRLLP/2/2026	STATE OF ODISHA VS DIPU MUNDA	PARTHA SARATHI NAYAK, A.G.A. VS	KEONJHAR SADAR /58 /2019 A.D.J.,KEONJHAR(Kendujhar) Spl/0000059/2019
82	D-CRLLP/40501/2025 CRLLP/3/2026	STATE OF ODISHA VS DUSA @ DUSHASANA DALEI	PARTHA SARATHI NAYAK, A.G.A. VS	PIPLI /108 /2017 ASST.SESSION JUDGE,PIPLI(Puri) ST/0000036/2019
83	D-CRLMA/40262/2025 CRLMA/1/2026	AKSHAYA BARIK@AKHAYA KU BARIK VS STATE OF ODISHA	PRATYASISH MOHANTY VS	KUAKHIA /429 /2025 () //
84	D-CRLMC/39806/2025 CRLMC/10/2026	NIRANJAN SAHOO VS MANOJ KUMAR PARIDA	SAMBEET PATTANAYAK VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) CRA/0000006/2025
85	D-CRLMC/39864/2025 CRLMC/11/2026	DULESWAR @ DOLESWAR PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 J.M.F.C.,BOLANGIR(Balangir) ICC/0000008/2020
86	D-CRLMC/40041/2025 CRLMC/12/2026	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	KASHINATH PATNAIK VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000983/2024
87	D-CRLMC/39868/2025 CRLMC/13/2026	JAGA @ JAGABANDHU SATAPATHY VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BARI RAMCHANDRAPUR /9 /2016 JMFC, BARIPAL(Jajapur) GR/0000078/2016
88	D-CRLMC/40052/2025 CRLMC/14/2026	JABIR SHA VS STATE OF ODISHA	SK. ZAFARULLA VS	OLATPUR /85 /2022 J.M.F.C.(III),CUTTACK(Cuttack) GR/0002174/2022
89	D-CRLMC/40728/2025 CRLMC/15/2026	TAFZEEL AKMAL VS STATE OF ODISHA	SAMAPIKA MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000746/2023
90	D-CRLMC/39916/2025 CRLMC/16/2026	SUPRAVA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL ICC/0000086/2017
91	D-CRLMC/39928/2025	SATYAJIT SAHU	BIKASH KARNA	GHANTAPADA /151 /2025

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	CRLMC/17/2026	VS STATE OF ODISHA	VS	J.M.F.C.,KANTAMAL(Baudh) CT/0000492/2025
92	D-CRLMC/40061/2025 CRLMC/18/2026	RANJUBALA SAMAL VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	BHOGRAI /267 /2025 NYAYADHIKARI,GRAMA NYAYALAYA CT/0000454/2025
93	D-CRLMC/40830/2025 CRLMC/19/2026	RAJESH KUMAR GOUDU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PURUSHOTTAMPUR /525 /2022 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PT GR/0000490/2022
94	D-CRLMC/40064/2025 CRLMC/20/2026	GOBARA@GABAR GURU VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /168 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000038/2025
95	D-CRLMC/39959/2025 CRLMC/21/2026	INDRAJIT TARAI VS STATE OF ODISHA	DEBASIS SWAIN VS	JENAPUR /436 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002502/2025
96	D-CRLMC/40177/2025 CRLMC/22/2026	ASHIRBADA TRIPATHY VS STATE OF ODISHA	SARADA PRASAD DASH VS	MALGODOWN /169 /2019 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001423/2019
97	D-CRLMC/40182/2025 CRLMC/23/2026	BISHNU GHADEI@TAPA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GURUDIJHATIA /149 /2021 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000170/2021
98	D-CRLMC/40102/2025 CRLMC/24/2026	SHRIRAM TRANSPORT FINANCE COMPANY LIMITED,GANJAM VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC ICC/0000060/2022
99	D-CRLMC/39971/2025 CRLMC/25/2026	ALOK KUMAR BEHERA @ ALOK BEHERA VS STATE OF ODISHA	DEBASIS SWAIN VS	JENAPUR /438 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002504/2025
100	D-CRLMC/40264/2025 CRLMC/26/2026	NARENDRA KHOSLA VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	RAYAGADA TOWN /270 /2015 CIVIL JUDGE(SD)-CUM-A.S.J.(WOMENS GR/0000572/2015
101	D-CRLMC/40266/2025 CRLMC/27/2026	JIBAN KRUSHNA KARAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BHOGRAI /70 /2022 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000038/2022
102	D-CRLMC/39972/2025 CRLMC/28/2026	ALOK BEHERA @ ALOK KUMAR BEHERA VS	DEBASIS SWAIN VS	JENAPUR /437 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur)

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103	D-CRLMC/40104/2025 CRLMC/29/2026	STATE OF ODISHA RASMITA KUMARI RAUTO VS STATE OF ODISHA	LAMBODOR ACHARI VS	CT/0002503/2025 BHANJANAGAR /786 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
104	D-CRLMC/40009/2025 CRLMC/30/2026	SUJIT KUMAR ROUT @ TERU LUCKY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MIS.CASE/0000110/2024 BADAMBADI /493 /2025 J.M.F.C,CUTTACK(Cuttack)
105	D-CRLMC/40134/2025 CRLMC/31/2026	TUNA NAYAK@RABINDRA KU NAYAK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	GR/0001292/2025 KODALA /146 /1999 ASST. SESSIONS JUEGE,KHALLIKOTE(CUTTACK)
106	D-CRLMC/40281/2025 CRLMC/32/2026	BHARAT KU SAHU @ BHARAT SAHOO VS SK. RIAZAT	SAMARENDRA BAHADUR VS	ST/0000032/2009 / /0 J.M.F.C,KENDRAPARA(Kendrapara)
107	D-CRLMC/40495/2025 CRLMC/33/2026	AMARESH ROUT VS STATE OF ODISHA	BRUNDABAN ROUT VS	ICC/0000088/2024 RAMACHANDRAPUR /324 /2025 GRAMA NYAYADHIKARI,GHASIPUR(AHILIRAPUR)
108	D-CRLMC/40141/2025 CRLMC/34/2026	HIMANSU DAS@HEMA@HIMANSU SEKHAR DAS@HIMANSHU DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GR/0000498/2025 Bamapada (Industrial Area) /13 /2005 J.M.F.C.(CITY),BALASORE(Baleshwar)
109	D-CRLMC/36017/2025 CRLMC/35/2026	NEHA JAIN VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	CT/0000254/2005 DHARAMGARH /163 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH
110	D-CRLMC/40637/2025 CRLMC/36/2026	SHUBHASIS DAS VS STATE OF ODISHA	BIDYADHAR MANSING VS	CT/0000400/2024 / /0 GRAMA NYAYALAYA,TANGI(Khordha)
111	D-CRLMC/36022/2025 CRLMC/37/2026	BABI AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	ICC/0000029/2025 DHARAMGARH /163 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH
112	D-CRLMC/40291/2025 CRLMC/38/2026	SRIKRUSHNA PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CT/0000400/2024 MARINE PS AT BALARAMGADI /48 /2025 S.D.J.M.,BALASORE(Baleshwar)
113	D-CRLMC/40699/2025 CRLMC/39/2026	RAJESH BHUYAN@RAJESH KUMAR BHUYAN@BAPI VS STATE OF ODISHA	SARADA PRASAD DASH VS	CT/0000704/2025 KHAIRA /138 /2024 A.D.J., SORO(Baleshwar)
				ST/0000175/2025

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114	D-CRLMC/37784/2025 CRLMC/40/2026	SHIVAM RAY VS STATE OF ODISHA	AMRITA MISHRA VS	MAHILA P.S. BUXIBAZAR /210 /2024) //
115	D-CRLMC/39932/2025 CRLMC/41/2026	MADHU@MADHU MANGAL SETHI VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /219 /2025 J.M.F.C.,KANTAMAL(Baudh) CT/0000289/2025
116	D-CRLMC/40017/2025 CRLMC/42/2026	BISWAJEET NAYAK @ PINTU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	GOBINDAPUR /221 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000780/2025
117	D-CRLMC/40158/2025 CRLMC/43/2026	BALIA@SWADHIN MALLIK@BALARAM MALLICK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /170 /2018 ASST. SESSION JUDGE,RANPUR(Nayaga ST/0000071/2022
118	D-CRLMC/40422/2025 CRLMC/44/2026	SANATAN NAIK VS STATE OF ODISHA	ASHOK DAS VS	GANGAPUR (ASKA) /637 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000155/2023
119	D-CRLMC/40453/2025 CRLMC/45/2026	SRIKANT NAIK VS STATE OF ODISHA	AKANSH ACHARYA VS	BANARAPAL /173 /2023 A.D.J.,ANGUL(Anugul) CRREV/0000013/2023
120	D-CRLMC/40807/2025 CRLMC/46/2026	BIJAY DAS VS STATE OF ODISHA	SARBESWAR SAHOO VS	// J.M.F.C.,JATNI(Khordha) 2(A)CC/0000034/2012
121	D-CRLMC/39936/2025 CRLMC/47/2026	HARI MAJHI VS STATE OF ODISHA	SATYARANJAN DAS VS	GHANTAPADA /163 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000263/2025
122	D-CRLMC/39792/2025 CRLMC/48/2026	FARAZ KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PURIGHAT /126 /2015 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001575/2015
123	D-CRLMC/40640/2025 CRLMC/49/2026	ASWINI KUMAR SWAIN VS STATE OF ODISHA	KARUNAKAR GAYA VS	JAGATSINGPUR /156 /2004 C.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000524/2004
124	D-CRLMC/35910/2025 CRLMC/8/2026	KALIA @ MANOJ KUMAR SAHOO VS STATE OF ODISHA	SOURAV DAS VS	BALIPATNA /58 /2015 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000250/2015
125	D-CRLMC/39231/2025	MANOJ KUMAR SINGH	SOUMYA RANJAN MOHANTY	NCB BHUBANESWAR /3 /2022

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	CRLMC/9/2026	VS UNION OF INDIA (NCB)	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000278/2022
126	D-CRLREV/7/2026 CRLREV/1/2026	KAMESH CHANDRA PARIDA@PINTU@KAMESH PARIDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK TOWN /157 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0000687/2024
127	D-CRLREV/38205/2025 CRLREV/2/2026	MANASH @ MANAS RANJAN PANDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DHENKANAL SADAR /88 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000172/2024
128	D-CRLREV/38900/2025 CRLREV/3/2026	NCC @ DEBASIS NAIK VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	KEONJHAR TOWN /227 /2025 A.D.J.,KEONJHAR(Kendujhar) CRA/0000018/2025
129	D-CRLREV/39919/2025 CRLREV/4/2026	RANJIT KUMAR DAS @ RANJEET KUMAR DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	MAHILA P.S.(BBSR) /39 /2025 DISTRICT & SESIONS JUDGE,BARIPADA CT/0000245/2025
130	D-CRLREV/40762/2025 CRLREV/5/2026	PANCHANAN CHANDUA VS PRASANNA KUMAR MOHAPATRA	SAMVIT MOHANTY VS	// S.D.J.M.,PURI(Puri) ICC/0000206/2022
131	D-CRLREV/40691/2025 CRLREV/6/2026	KANAKALATA RANA VS STATE OF ODISHA	SARBESWAR SAHOO VS	DEOGARH /9 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000009/2025
132	D-FAO/47079/2025 FAO/2/2026	M/S. NEW INDIA ASSURANCE CO LTD. VS NAMIEN MARKI	SUDEEP KUMAR SARANGI VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000008/2020
133	D-FAO/54605/2025 FAO/3/2026	STATE OF ODISHA VS LABA KUMAR RATH	MANAS RANJAN MOHANTY,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBANE Gia/0000120/2020
134	D-FAO/51552/2025 FAO/4/2026	SANJU BEHERA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANE MIS.CASE/0000192/2025
135	D-MACA/53454/2025 MACA/10/2026	THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS REBATI BARIK	RAMANI RANJAN MOHANTY VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000201/2022
136	D-MACA/54076/2025 MACA/11/2026	PITAMBAR NAHAK VS	MADHUSMITA KANUNGO VS	// 9th M.A.C.T.,KHALLIKOTE(Ganjam)

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137	D-MACA/53873/2025 MACA/12/2026	SACHIDANANDA NAHAK BHOJARAJ PARIJA VS SARASWATI KUJUR	DILLIP KUMAR MOHAPATRA VS	MACT/0000007/2022 // 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000235/2021
138	D-MACA/54527/2025 MACA/13/2026	ROJINA SAHOO VS PRATAP KUMAR SAMANTARAY	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001310/2021
139	D-MACA/54597/2025 MACA/14/2026	MANAGER LEGAL, SBI GENERAL INSURANCE CO. LTD.,BHUBANESWAR VS RITIK PATEL	SOMNATH ROY VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000249/2022
140	D-MACA/53877/2025 MACA/15/2026	SARAT CHANDRA DAS VS BISHNU PRASAD ROUT	DILLIP KUMAR MOHAPATRA VS	// II MACT,CUTTACK(Cuttack) Mac/0000487/2012
141	D-MACA/54849/2025 MACA/16/2026	SANTOSH KUMAR SAHOO VS SIBANANDA RAY	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000215/2020
142	D-MACA/54032/2025 MACA/17/2026	ORIENTAL INSURANCE COMPANY LTD.,SAMBALPUR VS BILASA HARIPAL	SOMNATH ROY VS	// 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000079/2022
143	D-MACA/54852/2025 MACA/18/2026	DIGAMBAR SAHU@DIGAMBER VS BALASORE SAHU	PABITRA KUMAR NAYAK VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000071/2021
144	D-MACA/54372/2025 MACA/19/2026	SASMITA SAMAL VS SWAPAN KUMAR BARIK	DEBASISH PATNAIK VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0001348/2014
145	D-MACA/55221/2025 MACA/20/2026	PRAKASH DAS VS NARAYAN JENA	DEBASISH PATNAIK VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000118/2016
146	D-MACA/54853/2025 MACA/21/2026	BABAJI CHARAN SAHOO VS JITENDRA NATH SWAIN	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000071/2022
147	D-MACA/55015/2025 MACA/22/2026	KALYANI BEHERA VS ALOK BEHERA	DURGA CHARAN DEY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000274/2019

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148	D-MACA/48643/2025 MACA/23/2026	THE D.M., LIBERTY GENERAL INSURANCE COMPANY LIMITED, TELENGANA VS SATYANAND DAS	ADAM ALI KHAN VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi) Mac/0000040/2023
149	D-MACA/55170/2025 MACA/24/2026	SHYAMSUNDAR BESAN VS NITYASUNDAR MOHANTA	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000037/2022
150	D-MACA/50536/2025 MACA/25/2026	THE MANAGER, LEGAL (T.P. CLAIM), NATIONAL INSURANCE CO. LTD., BBSR VS SANTOSHI LOHAR	PRAMOD KUMAR TRIPATHY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000105/2018
151	D-MACA/55171/2025 MACA/26/2026	SARASWATI YADAV VS BHAJA KISAN	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000064/2023
152	D-MACA/54860/2025 MACA/27/2026	BHAKTI PRASANNA BARAL VS PRAMILA PATRA	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000002/2016
153	D-MACA/36521/2025 MACA/28/2026	SABITA BAL VS SOUMYA RANJAN DASH	KAPILA CHARAN NAYAK VS	// III MACT,JAJPUR(Jajapur) Mac/0000212/2017
154	D-MACA/53779/2025 MACA/29/2026	GUMESH MALLICK VS DISTRICT TRANSPORT MANAGER,O.S.R.T.C,KANDHAMAL	BISHNU BRATA SINGH VS	// 1ST M.A.C.T., PHULBANI(Kandhamal) Mac/0000016/2023
155	D-MACA/54225/2025 MACA/5/2026	TARULATA BARIK VS DEBA HARIJAN	DEBASISH PATNAIK VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000962/2017
156	D-MACA/54227/2025 MACA/6/2026	PRAVATI ROUSTRAY VS SATISH KUMAR ROUSTRAY	DEBASISH PATNAIK VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000276/2017
157	D-MACA/48668/2025 MACA/7/2026	ORIENTAL INSURANCE CO. LTD.,BALANGIR VS SANKARSAN BHOI @ BHUE	ADAM ALI KHAN VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000099/2017
158	D-MACA/51825/2025 MACA/8/2026	THE DIVISIONAL MANAGER CUTTACK DIVISION OFFICE-I BADAMBADI-KATHAJODI,BALANGIR VS SAROJINI RANA	ADAM ALI KHAN VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000060/2022
159	D-MACA/52914/2025	B.M., NATIONAL INSURANCE CO. LTD.,NAYAGARH	NAYAN BEHARI DAS	//

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	MACA/9/2026	VS SUSAMA SAHOO	VS	3RD M.A.C.T, NAYAGARH(Nayagarh) Mac/0000113/2019
160	D-MSA/49309/2025 MSA/1/2026	M/S BOUDH INFRA VENTURE PVT.LTD.,KHURDA VS THE SECRETARY ODISHA REAL ESTATE TRIBUNAL BBSR	BISHNU PRASAD SARANGI VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000091/2023
161	D-RPFAM/55557/2025 RPFAM/1/2026	BIDESHI ROUT VS RASMITARANI ROUT @ PRADHAN	SATYA NARAYAN MISHRA 4 VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000241/2019
162	D-RPFAM/46580/2025 RPFAM/2/2026	ABHISEKH MOHANTY VS ITISHREE PANDA	DURGA PRASAD PATTNAIK VS	// JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000087/2022
163	D-RPFAM/52311/2025 RPFAM/3/2026	PRASHANT KUMAR DASH VS SAUBHAGY ALAXMEE PANDA	AKSHAYA KUMAR JENA VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000199/2024
164	D-RSA/55452/2025 RSA/2/2026	NANDINI BISWAL VS JOGINATH NAYAK	M. BALAKRISHNA RAO VS	// A.D.J.,KAMAKHYANAGAR(Dhenkanal) RFA/0000009/2019
165	D-RSA/55506/2025 RSA/3/2026	BHARATI MOHARANA VS RANJANA MAHARANA	BRAHMANANDA TRIPATHY VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000122/2019
166	D-RSA/54662/2025 RSA/4/2026	KHAGESWAR MOHANTA VS TRUPTI KALIKA MOHANTY@DAS	PRAJNA SARITA MOHANTY VS	// DISTRICT & SESSIONS JUDGE,KEONJH RFA/0000010/2024
167	D-WA/53804/2025 WA/11/2026	STATE OF ODISHA VS BINOD CHANDRA CHOUDHURY	SASWAT DAS,A.G.A VS	// () //
168	D-WA/53811/2025 WA/12/2026	STATE OF ODISHA VS SUBIR KUMAR BOSE	SASWAT DAS,A.G.A VS	// () //
169	D-WA/53812/2025 WA/13/2026	STATE OF ODISHA VS KISHORE KUMAR DAS	SASWAT DAS,A.G.A VS	// () //
170	D-WA/54070/2025 WA/14/2026	STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// ()

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171	D-WA/54073/2025 WA/15/2026	PURNA CHANDRA SETHI STATE OF ODISHA VS SUBASH CHANDRA JENA	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
172	D-WA/54078/2025 WA/16/2026	STATE OF ODISHA VS BHAKTAHARI BEHERA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
173	D-WA/54080/2025 WA/17/2026	STATE OF ODISHA VS DINABANDHU MOHANTA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
174	D-WP(C)/52742/2025 WP(C)/100/2026	KRISHNA CHANDRA JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
175	D-WP(C)/55413/2025 WP(C)/101/2026	ANANTA CHARAN DAS VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
176	D-WP(C)/52731/2025 WP(C)/102/2026	NABINADHAR PALEI VS UNION OF INDIA	GHANASHYAM NAMTOAR VS	// 0 //
177	D-WP(C)/52201/2025 WP(C)/103/2026	PRANGYA PARAMITA SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
178	D-WP(C)/53320/2025 WP(C)/104/2026	SRIDHAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
179	D-WP(C)/53331/2025 WP(C)/105/2026	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
180	D-WP(C)/103/2026 WP(C)/106/2026	DEBASISH NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
181	D-WP(C)/52730/2025 WP(C)/107/2026	DHRUBA CHARAN GARNAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

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182	D-WP(C)/53388/2025 WP(C)/108/2026	TANUJA KUMAR JENA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/52198/2025 WP(C)/109/2026	PURNIMA PATEL VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
184	D-WP(C)/53397/2025 WP(C)/110/2026	GHASIRAM SOREN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/52702/2025 WP(C)/111/2026	CHINU BEHERA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
186	D-WP(C)/55212/2025 WP(C)/112/2026	SASMITA SETHI VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
187	D-WP(C)/52794/2025 WP(C)/113/2026	SWAPNA RANI JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
188	D-WP(C)/51399/2025 WP(C)/114/2026	NIHARIKA SAMAL VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
189	D-WP(C)/52591/2025 WP(C)/115/2026	AKASH SHARMA VS UNION OF INDIA	VS	// 0 //
190	D-WP(C)/52898/2025 WP(C)/116/2026	BHAGABAN SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
191	D-WP(C)/55322/2025 WP(C)/117/2026	RANJIT MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
192	D-WP(C)/52321/2025 WP(C)/118/2026	BANK OF BARODA, STRESSED ASSETS RECOVERY BRANCH, CUTTACK VS DISTRICT SUB REGISTRATION OFFICE, BALASORE	SUBRAT MISRA VS	// 0 //
193	D-WP(C)/53074/2025	PARAMANANDA DAS	DEBABRATA DAS	//

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	WP(C)/119/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/52610/2025 WP(C)/120/2026	RASHIMI REKHA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
195	D-WP(C)/55460/2025 WP(C)/121/2026	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
196	D-WP(C)/53302/2025 WP(C)/122/2026	MERUDHAR PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
197	D-WP(C)/54189/2025 WP(C)/123/2026	KAILASHA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
198	D-WP(C)/55122/2025 WP(C)/124/2026	PANKAJ KUMAR SAHOO VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
199	D-WP(C)/52685/2025 WP(C)/125/2026	SAIBANDAN BISWAL VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
200	D-WP(C)/54326/2025 WP(C)/126/2026	GOURANGA BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
201	D-WP(C)/55467/2025 WP(C)/127/2026	PADMINI BALA VS THE STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
202	D-WP(C)/53335/2025 WP(C)/128/2026	PABANA KUMAR NAYAK @ NAIK @ PABON KUMAR NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
203	D-WP(C)/55076/2025 WP(C)/129/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS STATE OF ODISHA	ADV. VS	// 0 //
204	D-WP(C)/54344/2025 WP(C)/130/2026	MAHESH KUMAR SWAIN VS	SUBHAM AGRAWAL VS	// 0

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205	D-WP(C)/54689/2025 WP(C)/131/2026	UNION BANK OF INDIA, BHUBANESWAR SOUDAMINI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
206	D-WP(C)/53373/2025 WP(C)/132/2026	PANCHANAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
207	D-WP(C)/54713/2025 WP(C)/133/2026	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// 0 //
208	D-WP(C)/52669/2025 WP(C)/134/2026	GITANJALI JENA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
209	D-WP(C)/49895/2025 WP(C)/135/2026	PRINCE BEHERA VS STATE OF ODISHA	SARASWATI BEHERA VS	// 0 //
210	D-WP(C)/55149/2025 WP(C)/136/2026	BABITA MAHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
211	D-WP(C)/52902/2025 WP(C)/137/2026	GOBINDA MEHER VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
212	D-WP(C)/55183/2025 WP(C)/138/2026	ALISHA MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
213	D-WP(C)/53326/2025 WP(C)/139/2026	BIRABAR GARNAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
214	D-WP(C)/55242/2025 WP(C)/140/2026	SABITA RANI MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
215	D-WP(C)/80/2026 WP(C)/141/2026	KALPANA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //

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216	D-WP(C)/55245/2025 WP(C)/142/2026	CHINMAYEE NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
217	D-WP(C)/55108/2025 WP(C)/143/2026	LAKA MADHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
218	D-WP(C)/54052/2025 WP(C)/144/2026	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
219	D-WP(C)/54708/2025 WP(C)/145/2026	SITAMANI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
220	D-WP(C)/52634/2025 WP(C)/146/2026	REETANJALI SAHOO VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
221	D-WP(C)/54606/2025 WP(C)/147/2026	SHASHI BHUSAN PADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/50959/2025 WP(C)/148/2026	RAJIV NAYAN CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
223	D-WP(C)/54628/2025 WP(C)/149/2026	BIRAJ CHARAN ARUK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
224	D-WP(C)/54936/2025 WP(C)/150/2026	RABI NARAYAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
225	D-WP(C)/54630/2025 WP(C)/151/2026	NABAKRISHNA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/55369/2025 WP(C)/152/2026	AJIT KUMAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
227	D-WP(C)/55216/2025	PREMANANDA SAHU	AUROBINDA SAHOO	//

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	WP(C)/47/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/53014/2025 WP(C)/48/2026	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
229	D-WP(C)/52874/2025 WP(C)/49/2026	ADWAIT CHANDRA BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
230	D-WP(C)/52974/2025 WP(C)/50/2026	KANHU CHARAN TUDU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
231	D-WP(C)/54633/2025 WP(C)/51/2026	SIBA SANKAR PATRO VS TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD, (TPSODL), GANJAM	ALOK KUMAR PANDA VS	// 0 //
232	D-WP(C)/54216/2025 WP(C)/52/2026	SURAJ KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
233	D-WP(C)/52956/2025 WP(C)/53/2026	MANOJ KUMAR MARANDI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
234	D-WP(C)/52951/2025 WP(C)/54/2026	NISIKANTA SINGH VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
235	D-WP(C)/52957/2025 WP(C)/55/2026	SUCHITA PATRA VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //
236	D-WP(C)/52954/2025 WP(C)/56/2026	PRASANTA KUMAR PRUSTY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
237	D-WP(C)/55239/2025 WP(C)/57/2026	DEBENDRA KUMAR MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
238	D-WP(C)/55241/2025 WP(C)/58/2026	SRIDHAR SAHOO VS	AUROBINDA SAHOO VS	// 0

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239	D-WP(C)/53047/2025 WP(C)/59/2026	STATE OF ODISHA MANORAMA DASH VS	DEBENDRANATH MISRA VS	// // 0
240	D-WP(C)/52863/2025 WP(C)/60/2026	STATE OF ORISSA RAMESWAR SAHU VS	PRASHANTA KUMAR NAYAK VS	// // 0
241	D-WP(C)/53016/2025 WP(C)/61/2026	STATE OF ORISSA PRAVASINI SAHOO VS	ANAM CHARAN PANDA VS	// // 0
242	D-WP(C)/53049/2025 WP(C)/62/2026	STATE OF ODISHA UTTAM KUMAR NAYAK VS	GOPAL PRASAD JENA VS	// // 0
243	D-WP(C)/52734/2025 WP(C)/63/2026	STATE OF ODISHA RAJENDRA PRASAD PANDA VS	T.NARAYAN MURTY VS	// // 0
244	D-WP(C)/52763/2025 WP(C)/64/2026	STATE OF ODISHA HDB FINANCIAL SERVICES LTD., BHUBANESWAR VS	MANAS RANJAN KHATUA VS	// // 0
245	D-WP(C)/53028/2025 WP(C)/65/2026	STATE OF ODISHA RAMA PRASAD DASH VS	BHABA RANJAN KAR VS	// // 0
246	D-WP(C)/52811/2025 WP(C)/66/2026	STATE OF ORISSA RAMESH CHANDRA SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
247	D-WP(C)/52858/2025 WP(C)/67/2026	STATE OF ODISHA RABINARAYAN MALLICK VS	CHANDIPRASAD SAHANI VS	// // 0
248	D-WP(C)/53470/2025 WP(C)/68/2026	STATE OF ODISHA JYOTIMADHABA GADANAYAK VS	NIRAJ KUMAR SETHI VS	// // 0
249	D-WP(C)/53113/2025 WP(C)/69/2026	STATE OF ODISHA NIRANJAN PRADHAN VS	ABHISEK MOHANTY VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/54140/2025 WP(C)/70/2026	MINA RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
251	D-WP(C)/55487/2025 WP(C)/71/2026	LITU SWAIN VS COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	RAJAKISHORE SAHOO VS	// 0 //
252	D-WP(C)/53098/2025 WP(C)/72/2026	THE SENIOR DIVISIONAL MANGER, THE ORIENTAL INSURANCE COMPANY LTD, BBSR VS THE CHAIRPERSON , PERMANENT LOK ADALAT, BBSR	BBSRAM ALI KHAN VS	// 0 //
253	D-WP(C)/52880/2025 WP(C)/73/2026	SUDHAKAR DASH VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
254	D-WP(C)/54137/2025 WP(C)/74/2026	DEBANANDA RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
255	D-WP(C)/54131/2025 WP(C)/75/2026	BALARAM BHATI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
256	D-WP(C)/54491/2025 WP(C)/76/2026	M/S. ORISSA CONCRETE PRODUCTS (P) LTD., BBSR VS ODISHA STATE FINANCIAL CORPORATION, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
257	D-WP(C)/52916/2025 WP(C)/77/2026	DEBRAJ ADABARIA VS GENERAL MANAGER SBI GENERAL INSURANCE COMPANY LIMITED, MUMBAI	BANSHIDHAR SATAPATHY VS	// 0 //
258	D-WP(C)/54148/2025 WP(C)/78/2026	PURNA CHANDRA RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
259	D-WP(C)/54145/2025 WP(C)/79/2026	SADANANDA RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
260	D-WP(C)/52959/2025 WP(C)/80/2026	SANKAR SWAINE VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
261	D-WP(C)/53008/2025	MINATI MOHANTY	ANAM CHARAN PANDA	//

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	WP(C)/81/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/54190/2025 WP(C)/82/2026	DINESH KUMAR BARIK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
263	D-WP(C)/54126/2025 WP(C)/83/2026	CHAITANYA GOUD @ LAHAJAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
264	D-WP(C)/54993/2025 WP(C)/84/2026	RANJAN KUMAR PATTNAIK VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
265	D-WP(C)/55455/2025 WP(C)/85/2026	SAMARENDRA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
266	D-WP(C)/54649/2025 WP(C)/86/2026	RATIKANTA POTHAL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
267	D-WP(C)/52801/2025 WP(C)/87/2026	BARADA PRASAD RATH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
268	D-WP(C)/54711/2025 WP(C)/88/2026	ASHEEMA SAMANTRAY VS TAHASILDAR, PIPILI	VIVASWAT MOHAPATRA VS	// 0 //
269	D-WP(C)/55001/2025 WP(C)/89/2026	RAJESH ARJUN SUKHEJA VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// 0 //
270	D-WP(C)/55236/2025 WP(C)/90/2026	SK.SAFIQUDDIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
271	D-WP(C)/54886/2025 WP(C)/91/2026	SUJATA PRIYADARSHINI VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
272	D-WP(C)/55238/2025 WP(C)/92/2026	AMULYA KUMAR ROUT VS	AUROBINDA SAHOO VS	// 0

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273	D-WP(C)/44737/2025 WP(C)/93/2026	STATE OF ODISHA ABHIMANYU PRADHAN VS	ADHIRAJ MOHANTY VS	// // ()
274	D-WP(C)/53880/2025 WP(C)/94/2026	STATE OF ODISHA M/S ALOK KUMAR NAYAK VS	JANAKALAYANA MOHANTY VS	// // ()
275	D-WP(C)/55308/2025 WP(C)/95/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE U.AJAYA KUMAR DORA VS	NIHAL RATH VS	// // ()
276	D-WP(C)/52752/2025 WP(C)/96/2026	STATE OF ODISHA HDB FINANCIAL SERVICE LTD.,BHUBANESWAR VS	MANAS RANJAN KHATUA VS	// // ()
277	D-WP(C)/53317/2025 WP(C)/97/2026	STATE OF ODISHA RANJIT SAHU VS	KUNAL KUMAR SWAIN VS	// // ()
278	D-WP(C)/51969/2025 WP(C)/98/2026	STATE OF ODISHA BANDANA JENA VS	SWAPNA KUMAR OJHA VS	// // ()
279	D-WP(C)/51950/2025 WP(C)/99/2026	STATE OF ODISHA SUPRAVA PANIGRAHI VS	SWAPNA KUMAR OJHA VS	// // ()
280	D-ABLAPL/40759/2025 ABLAPL/17/2026	STATE OF ODISHA SUSANTA @ SUSHANTA SAHU VS	BIRAJA PRASAD NANDA VS	// // JARAPADA /493 /2025 ()
281	D-ABLAPL/40290/2025 ABLAPL/18/2026	STATE OF ODISHA KHASGESWAR SAHOO VS	SATYANARAYAN MISHRA VS	// // DHAMNAGAR /414 /2025 ()
282	D-ABLAPL/40760/2025 ABLAPL/19/2026	STATE OF ODISHA RAKESH PRADHAN VS	SAROJ KUMAR PADHI VS	// // BALANGA /276 /2025 ()
283	D-ABLAPL/40763/2025 ABLAPL/20/2026	STATE OF ODISHA NARAYANA BEHERA VS	MANAS KUMAR CHAND VS	// // ITAMATI /445 /2025 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/39739/2025 ABLAPL/21/2026	SUSANT @ SUSHANTA NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /124 /2018 () //
285	D-ABLAPL/40696/2025 ABLAPL/22/2026	KARUNAKAR JENA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	KANAS /292 /2025 () //
286	D-ABLAPL/40058/2025 ABLAPL/23/2026	DHIREN KUMAR BARIK VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	MADHUPATNA /335 /2024 () //
287	D-ABLAPL/40782/2025 ABLAPL/24/2026	SUSHANTA KUMAR THATOI @ SUSANTA KUMAR THATOI @ SUSHA @ SUSUSA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GURUDIJHATIA /30 /2025 () //
288	D-ABLAPL/40103/2025 ABLAPL/25/2026	MINAKHI MOHORIA @ MAHURIA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /91 /2025 () //
289	D-ABLAPL/40785/2025 ABLAPL/26/2026	MANAS KUMAR DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	NAUGAON /339 /2025 () //
290	D-ABLAPL/40787/2025 ABLAPL/27/2026	PRAKASH CHANDRA DAS VS STATE OF ODISHA	ABHISHEK MOHANTY VS	RAJKANIKA /308 /2023 () //
291	D-ABLAPL/40788/2025 ABLAPL/28/2026	MANAS KUMAR DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	NAUGAON /335 /2025 () //
292	D-ABLAPL/40142/2025 ABLAPL/29/2026	BULU SINGH @ SING VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KASAFAL MARINE /16 /2025 () //
293	D-ABLAPL/40789/2025 ABLAPL/30/2026	SANJAY NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KHANDAPARA /362 /2025 () //
294	D-ABLAPL/40237/2025 ABLAPL/31/2026	DEBADULLAL RAY VS STATE OF ODISHA	GOPINATH MISHRA VS	DELANGA /437 /2025 () //
295	D-ABLAPL/40257/2025	MANORANJAN THANAPATI	SAROJ KUMAR PADHY	/ /0

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	ABLAPL/32/2026	VS STATE OF ODISHA(VIG.)	VS	() //
296	D-ABLAPL/40238/2025 ABLAPL/33/2026	MIHIR KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /467 /2025 () //
297	D-ABLAPL/40521/2025 ABLAPL/34/2026	MAHAMAD RAGIB AKHTAR @ RAGIB AKHTAR VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	NUAGAON /241 /2025 () //
298	D-ABLAPL/39628/2025 ABLAPL/35/2026	KALAKAR DASH VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SHERAGADA /462 /2025 () //
299	D-ABLAPL/39629/2025 ABLAPL/36/2026	JYOTIRMAY NANDA @ KUNA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SINGLA /269 /2025 () //
300	D-ABLAPL/40525/2025 ABLAPL/37/2026	MAHAMAD RAGIB AKHTAR @ RAJIB AKHATAR VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	NUAGAON /243 /2025 () //
301	D-ABLAPL/40616/2025 ABLAPL/38/2026	GADU JAGADEV @ GADADHAR JAGADEV VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /96 /2025 () //
302	D-ABLAPL/40147/2025 ABLAPL/39/2026	SAKIR KHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BARGAON /314 /2025 () //
303	D-ABLAPL/40669/2025 ABLAPL/40/2026	NALINI MALLIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	DHENKANAL SADAR /666 /2025 () //
304	D-ABLAPL/40221/2025 ABLAPL/41/2026	RAMESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /389 /2025 () //
305	D-ABLAPL/40790/2025 ABLAPL/42/2026	SUKANTI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /603 /2025 () //
306	D-ABLAPL/40793/2025 ABLAPL/43/2026	SATAK SETHI VS	RAMESH CHANDRA ROUT VS	RAJNAGAR /441 /2025 ()

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307	D-ABLAPL/40797/2025 ABLAPL/44/2026	STATE OF ODISHA MAHINDRA LUHA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// / /0 SPECIAL JUDGE,PATNAGARH(Balangir)
308	D-ABLAPL/40805/2025 ABLAPL/45/2026	PABITRA BEHERA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	2(A)CC/000008/2025 GOP /388 /2025 () //
309	D-ABLAPL/40206/2025 ABLAPL/46/2026	MAMATA TRIPATHY VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	SABARANG /314 /2025 () //
310	D-ABLAPL/40273/2025 ABLAPL/47/2026	FILMAN KUMBHAR @ PHILMON KUMAR VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	LAXMIJORE /66 /2025 () //
311	D-ABLAPL/40454/2025 ABLAPL/48/2026	SUMAN CHHUALSINGH @ BINU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BHARATPUR PS /824 /2025 () //
312	D-ABLAPL/40335/2025 ABLAPL/49/2026	NIBASI PATRA VS STATE OF ODISHA	BHARAT JALLI VS	RAMBHA (KHALLIKOTE) /815 /2024 () //
313	D-ABLAPL/39774/2025 ABLAPL/50/2026	SUNIL KUMAR SAHA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	AINTHAPALI /285 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002090/2024
314	D-ABLAPL/40401/2025 ABLAPL/51/2026	RAJESH BAGARIA VS STATE OF ODISHA	ARNAV BEHERA VS	RAGHUNATHPALI /459 /2025 () //
315	D-ABLAPL/40806/2025 ABLAPL/52/2026	BIJAY MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	MANCHESWAR P.S. /717 /2025 () //
316	D-ABLAPL/40736/2025 ABLAPL/53/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	/ /0 () //
317	D-ABLAPL/40768/2025 ABLAPL/54/2026	PURUSHOTTAM NARENDRA JIT SINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /540 /2025 () //

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318	D-ABLAPL/40824/2025 ABLAPL/55/2026	RAMESH PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /569 /2025 () //
319	D-ABLAPL/40836/2025 ABLAPL/56/2026	LAXMIDHAR DAS VS STATE OF ODISHA	SANGRAM JENA VS	/ /0 () //
320	D-ABLAPL/39260/2025 ABLAPL/57/2026	PRADEEP @ PRADIP BEHERA VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	BOUDH /290 /2015 () //
321	D-ABLAPL/40798/2025 ABLAPL/58/2026	SOUMYA RANJAN DALEI @ NANDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /382 /2025 () //
322	D-ABLAPL/40817/2025 ABLAPL/59/2026	KUNA @ PRASANNA PRADHAN VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	TALCHER TOWN /138 /2025 () //
323	D-ABLAPL/40845/2025 ABLAPL/60/2026	DHANSINGH SAHU VS STATE OF ODISHA	BINOD KUMAR HATI VS	TITILAGARH /250 /2025 () //
324	D-ABLAPL/40851/2025 ABLAPL/61/2026	BELARASHAN NAIK @ BELARA SHAN NAIK @ BELARSEN @ BIKASH VS STATE OF ODISHA	GHANASHYAM DASH VS	BISSAMCUTTACK /26 /2025 () //
325	D-ABLAPL/40855/2025 ABLAPL/62/2026	BENUDHAR MALLIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	SUKINDA /289 /2025 () //
326	D-ABLAPL/40852/2025 ABLAPL/63/2026	BANASHREE BARIK VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /19 /2025 () //
327	D-ABLAPL/149/2026 ABLAPL/64/2026	PRAMOD KUMAR JENA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CHOUDWAR /744 /2025 () //
328	D-ABLAPL/150/2026 ABLAPL/65/2026	PRAMOD KUMAR JENA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CHOUDWAR /742 /2025 () //